

on inter-States sales of goods under the Central Sales Tax Act, 1956 have also been assigned to the States under Article 269 (1) (g) of the Constitution and the administration of the Central Sales Tax Act, 1956 has been entrusted by law to the States. The interpretation as to what constitutes "sale price" has therefore to be left to the decision of the authorities of state Government.

**Applications from Non-Resident Indians
Pending with R.B.I. for Purchase of
Shares in Indian Companies**

1797. SHRI V.S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) the number of applications from the Non-resident Indians pending with the Reserve Bank of India for purchase of shares of Indian companies ; and

(b) the action being taken to clear all the pending applications ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) and (b) Information is being collected and will be laid on the Table of the House.

Strict Terms by World Bank for Financial Assistance

1799. SHRI V. TULSIRAM : Will the Minister of FINANCE be pleased to state :

(a) Whether the World Bank is imposing more hard terms on India for financial assistance ;

(b) the details of the terms and the event to which these are acceptable to India ;

(c) the extent to which these terms would adversely affect India's development ; and

(d) the steps being taken to avoid these terms and to get financial assistance from the World Bank on normal terms and conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) No change in the terms of lending by World Bank has been made in the recent past except that the rate of interest has been reduced from 9.29% to 8.82% with effect from 1st July 1985.

(b) to (d) Do not arise.

Increase in Trade with African Countries

1800. SHRI V. TULSIRAM : Will the Minister of COMMERCE be pleased to state :

(a) whether there has been increase in Trade with African countries situated south of Sahara Desert, during the past two years ;

(b) if so, the items of commodities exported to those countries together with the names of the countries ;

(c) the value of the each type of commodity that was exported and foreign exchange earned ; and

(d) the steps being taken to face the competition from other foreign countries in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Following are the figures of India's trade with South Africa :

	(Rs. in crores)	
	Exports	Imports
1982-83	952.79	168.67
1983-84	186.44	313.56

(b) and (c) Statements showing commodity-wise export figures for countries in the region for the latest available year are laid on the Table of the House.

[Placed in the Library See. No. LT/1295/85]

(d) Several measures including credit facilities, improving infrastructural facili-